

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 28th September, 2023

No. HCM/I-4/76-Estt(vii)/17241 : Pursuant to the directions of the Hon'ble Supreme Court order dated 25-09-2023 titled "**Dinganglung Gangmei Vs Mutum Churamani Meetei & Ors.**"; it is notified in the interest of learned members of the Bar and public as under:

1. The following e-sewa Kendra locations have been identified for Advocates/Litigants as suitable venues for conducting video conferencing for appearing before the High Court.

The e-sewa Kendra locations selected for video conferencing are as follows:

| Sl. No. | Name of Staff | Location of eSewa Kendra | Contact No (Mobile) |
|---------|--|---|---------------------|
| 1 | Longjam Herojit Singh | Civil Judge Sr Division Lamphel Court complex, Lamphel, Imphal West District-795001 | 7668130533 |
| 2 | Wahengbam Shiva Singh | Cheirap Court Complex,Uripok, Imphal West District -795001 | 8787432751 |
| 3 | Albert Maisnam | MACT Court complex, Imphal West, District Court complex, Lamphel, Imphal West-795001 | 8732003392 |
| 4 | Nepolean Moirangthem | JMFC Jiribam Court complex, Jiribam - 795116 | 9366621891 |
| 5 | Maisnam Sandhya Devi | D&SJ Bishnupur Court complex, Bishnupur -795126 | 9366751056 |
| 6 | S. Minlun | JMFC Kangpokpi Court complex ,Kangpokpi near Employment Exchange - 795129 | 8974976018 |
| 7 | Thiyam Santosh Singh | High Court complex, Mantripukhri, Imphal East District - 795002 | 9856443823 |
| 8 | Lamgou Lung Gangte | Moreh Court complex, Moreh near BSNL Office, Tengenoupal District - 795131 | 8729979453 |
| 9 | Felicita Gonmei | D&SJ Tamenglong Court complex, SDO Tamenglong complex, Tameglong - 795141 | 8119960374 |
| 10 | Keishang kopham (Legal Aid Counsel), Chandel | CJM Chandel Court complex, near Deputy Commissioner Office, Chandel -795127 | 7085610132 |
| 11 | T Kap Khan Khual | District & Sessions Judge, Churachandpur Court complex, Tuibong, Churachandpur - 795128 | 8729991453 |
| 12 | Roman Riamroi | District & Sessions Judge, Ukhrul Court complex, Ukhrul -795142 | 8118937834 |

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| 13 | Laishram Sushilkumar Singh | District & Sessions Judge, Thoubal Court complex, Thoubal -795138 | 9958901516 |
| 14 | Karam Raja Singh | ND & PS Court Lamphel Court complex, Lamphel, Impghal West - 795001 | 8794990740 |
| 15 | Khomdram Rikam Singh | Family court, Lamphel Court complex, Lamphel, Impghal West - 795001 | 9362329232 |
| 16 | Manggoulun Vaiphei | District & Sessions Judge, Senapati Court complex, Senapati -795106 | 8416037880 |

2. The Litigant's/Advocate joining through hybrid mode are required to follow the Standard Operating Procedure (SOP) for hybrid functioning, that was notified by the High Court of Manipur on 5th June, 2023.

For further inquiries or assistance, please contact the respective e-sewa kendra locations directly using the provided contact details.

By order etc.

Sd/-

(SHUBHAM VASHIST)
JOINT REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Endt. No. HCM/I-4/76-Estt(vii)/17242-57 Imphal, the 28th September, 2023

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Chief Secretary, Government of Manipur.
6. The Secretary General, Supreme Court of India.
7. The Private Secretary to Registrar General, High Court of Manipur.
8. The Commissioner (Law), Government of Manipur.
9. The Registrar (Judicial)/(Vigilance), High Court of Manipur.
10. The Director, DIPR, Government of Manipur.
11. The Government Advocates, Government of Manipur.
12. The Deputy Solicitor General of India, High Court of Manipur.
13. All the District & Sessions Judges, Manipur.
14. The President, High Court Bar Association, Manipur.
15. The President, AMBA, Manipur.
16. The Deputy Registrar (Judicial), High Court of Manipur.
17. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
18. The Superintendent (Estt. - II), High Court of Manipur.
19. The Concerned/Guard File.


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